

December 14, 2007

The Chairman
All Lead Banks

Dear Sir,

**Formation of two new districts in Karnataka –
Assignment of Lead Bank responsibility**

The Revenue Department, (LAQ/SSLR), Government of Karnataka vide their Gazette Notification No.RD 27 Bhudapu 2006(p-3) dated August 03, 2007 have advised about the formation of two new districts viz. Ramanagara and Chikkaballapura with effect from September 10, 2007 as indicated in the following table:-

Sr. No.	Name of newly formed district	Name of the Taluka included	Name of the district from which the talukas were carved out
1	Ramanagara	i) Ramanagara ii) Magadi iii) Kanakapura iv) Channapatna	Bangalore Rural District
2	Chikkaballapura	i) Chikkaballapura ii) Shidlaghatta iii) Chintamani iv) Bagepalli v) Gudibande vi) Gowribidanuru	Kolar District

2. It has been decided to assign the Lead Bank responsibility of the newly created districts as under:-

- i) for Chikkaballapura district to Canara Bank on regular basis and
- ii) for Ramanagara district to Corporation Bank on temporary basis (upto March 2009) subject to review thereafter.

3. There is no change in the lead bank responsibilities of other districts in the State.

4. Please acknowledge receipt.

Yours faithfully,

(R. Sebastian)
General Manager